

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

**CUSTOM Appeal No. 10659 of 2015**

[Arising Out Of OIA-AHD-CUSTM-000-APP-382-390-14-15 Dated-22/01/2015 Passed By  
Commissioner of CUSTOMS-AHMEDABAD]

**Surya Exim Ltd**

3040, Jash Textiles & Yarn Market, Ring Road,  
Surat, Gujarat

**.....Appellant**

*VERSUS*

**C.C.-Ahmedabad**

Custom House, Near All India Radio Navrangpura,  
Ahmedabad, Gujarat

**.....Respondent**

**WITH**

- **Customs Appeal No. 10660 of 2015 (Surya Exim Ltd)**
- **Customs Appeal No. 10661 of 2015 (Surya Exim Ltd)**
- **Customs Appeal No. 10662 of 2015 (Surya Exim Ltd)**
- **Customs Appeal No. 10663 of 2015 (Surya Exim Ltd)**
- **Customs Appeal No. 10664 of 2015 (Surya Exim Ltd)**
- **Customs Appeal No. 10665 of 2015 (Surya Exim Ltd)**
- **Customs Appeal No. 10666 of 2015 (Surya Exim Ltd)**
- **Customs Appeal No. 10667 of 2015 (Surya Exim Ltd)**
- **Customs Appeal No. 10365 of 2016 (Surya Exim Ltd)**
- **Customs Appeal No. 10366 of 2016 (Surya Exim Ltd)**
- **Customs Appeal No. 10367 of 2016 (Surya Exim Ltd)**
- **Customs Appeal No. 10369 of 2016 (Surya Exim Ltd)**
- **Customs Appeal No. 10370 of 2016 (Surya Exim Ltd)**
- **Customs Appeal No. 11793 of 2016 (Surya Exim Ltd)**
- **Customs Appeal No. 11794 of 2016 (Surya Exim Ltd)**
- **Customs Appeal No. 10647 of 2018 (Surya Exim Ltd)**

[Arising Out Of OIA-AHD-CUSTM-000-APP-382-390-14-15 Dated-22/01/2015 Passed By  
Commissioner of CUSTOMS-AHMEDABAD]

[Arising Out Of OIA-AHD-CUSTM-000-APP-234-238-15-16 Dated-26/11/2015 Passed By  
Commissioner of CUSTOMS-AHMEDABAD]

[Arising Out Of OIA-AHD-CUSTM-000-APP-024-026-16-17 Dated-17/06/2016 Passed By  
Commissioner of CUSTOMS-AHMEDABAD]

[Arising Out Of OIA-AHM-CUSTM-000-COM-007-17-18 Dated-21/12/2017 Passed By  
Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

**APPEARANCE:**

Shri. Aditya Rawal, Advocate for the Appellant

Shri. Vijay G Iyengar, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU  
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA****FINAL ORDER NO. A / 11346-11362 /2023**

DATE OF HEARING:16.06.2023

DATE OF DECISION:16.06.2023

**Raju**

Learned Counsel Shri. Aditya Raval informed that the appellant's Company has been taken over by M/s. Agrawal Coal through, the NCLT procedure. He submitted affidavits seeking to withdraw the appeal. The appeals are dismissed as withdrawn.

(Dictated and pronounced in the open Court)

**(RAJU)  
MEMBER (TECHNICAL)****(SOMESH ARORA)  
MEMBER (JUDICIAL)**

PRACHI